

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 439
CP/232/ND/2022

IN THE MATTER OF:

Legend Highlands Private Limited	...	Applicant
Versus		
VVA Developers Private Limited	...	Respondent

Under Section 241(1), 242(4), 244(1), 245.

Order delivered on 30.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Renotified to 11.06.2024

Sd/-
(Court Officer)